

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED **01.08.2025** (FRIDAY)

CHENNAI BENCH (**HYBRID MODE**)

**10:30 AM**

[Click here to join VC](#)

In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),

Hon'ble Mr. Jatindranath Swain, Member (Technical)

**Note: No Mention will be permitted without prior consent of the other side.**

For Delivery of Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 362/2023 For Stay IA No. 1100 & 1101/2023 For Direction IA No. 1105/2023 For Direction IA No. 818 & 987/2025	S. Vasudevan, Suspended Director of Tuscan Consultants and Developers Pvt. Ltd. Vs IDBI Trusteeship Services Ltd. & Anr.	Mr. Chandramouli Prabhakar	Mr. Angad Varma R1 Mr. Amir Bavani- R2
2.	Comp App (AT) (CH) (Ins) No. 304/2025 For Stay IA No. 892/2025	Prakash Oil Depot Vs G. Madhusudan Rao Liquidator of Sarda Agro Oils Ltd & Anr <b>WITH</b>	Ms. Tanushree Arvind	Ms. Mumaneni Vazra Laxmi
3.	Comp App (AT) (CH) (Ins) No. 306/2025 For Direction IA No. 901/2025	G. Madhusudhan Rao Liquidator for Sarda Agro Oils Ltd	Mr. Avinash Krishnan Ravi	

For Admission (Fresh Case)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT) (CH) (Ins) No. 353/2025 For Stay IA No. 1050 & 1052/2025 For Urgent Listing IA No. 1051/2025 For Exemption IA No. 1053/2025	Vasavi Power Services Private Limited Vs The Canara Bank Limited	Ms. Deepika Murali	

By order of Hon'ble Member (Judicial)

Chennai Bench

Copy to:

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)